

ACT No. XXX of 1940.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on
the 27th November, 1940.)

An Act further to amend the Indian Navy
(Discipline) Act 1934.

XXXIV of
1934.

WHEREAS it is expedient further to amend the
Indian Navy (Discipline) Act, 1934, for the
purpose hereinafter appearing ;

It is hereby enacted as follows :—

1. This Act may be called the Indian Navy (Dis-
cipline) Second Amendment Act, 1940. Short title.

XXXIV of
1934.

2. In sub-section (1) of section 90C of the Naval
Discipline Act as set forth in the First Schedule to the
Indian Navy (Discipline) Act, 1934, after the words
"self-governing Dominion", wherever they occur, the
words "or Burma" shall be inserted. Amendment of
First Schedule,
Act XXXIV
of 1934.

Price anna 1 or 1½d.

GIPD—L460 LD—16-1-41—4,000.